

The countries from where the fertilizers have been imported during the last three years are Australia, Bahrain, Bangladesh, Belarus, China, Canada, Chile, CIS, Egypt, Estonia, Germany, Greece, Indonesia, Iran, Israel, Jordan, Korea, Kuwait, Latvia, Libya, Lithuania, Malaysia, Mexico, Morocco, Oman, Philippines, Qatar, Romania, Russia, S. Arabia, S. Africa, Singapore, Spain, Turkey, Tunisia, Thailand, UAE, USA, UK, Ukraine, Uzbekistan, Ventspils, Japan and Vietnam.

Acquisition of Indian drug firms

1441. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government plans to put riders for acquisition of Indian drug firms by MNCs;
- (b) if so, the details worked out so far; and
- (c) how such steps would be beneficial to the consumers in the market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Department of Industrial Policy & Promotion, the nodal Department on Foreign Direct Investment (FDI) has informed that the extant FDI policy, as contained in 'Circular 2 of 2011 - Consolidated FDI Policy', issued by the Department of Industrial Policy & Promotion, on 10.04.2012, permits FDI, up to 100%, under the automatic route, only for greenfield investments in the pharmaceuticals sector.

FDI, for brownfield investments (*i.e.* investments in existing companies), in the pharmaceuticals sector, has been placed under the Government approval route, owing to concerns arising out of the recent acquisitions of Indian Pharmaceutical companies, by multinational companies.

Urea manufacturing units producing Melamine

1442. SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI BHARAT'SINH PRABHAT'SINH PARMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Central Government is contemplating to withdraw subsidy for urea manufacturer units producing Melamine;

(b) if so, the names and number of such units and whether they are producing Melamine with or without permission and knowledge of Government;

(c) if urea fertilizer units are producing Melamine with permission of Government, the reasons for contemplating such a move; and

(d) the impact of closure of Melamine manufacturing unit/units on Laminate Industry in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) As per the policy for New Pricing Scheme Stage-III for urea manufacturing units notified by the Government on 8th March 2007, subsidy is paid to urea manufacturing units for production of urea for agriculture use only.

(b) Gujarat Fertilizers & Chemicals limited, Vadodara has intimated that their Baroda Unit was granted an industrial licence for production of Melamine.

(c) In view of (a) above question does not arise.

(d) Melamine is one of the key material in the manufacturing process of laminates. The closure of manufacturing/production of Melamine in the country will lead to dependency of import of Melamine in the country and foreign exchange outgo.

Incineration of chemical awaste of Bhopal in Germany

1443. SHRI ISHWAR SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's plan to transport around 350 tonnes of chemical waste from Bhopal to Germany for incineration has been stalled;

(b) whether some NGOs in Germany have objected to the offers made by German agencies to incinerate the chemical waste in Germany; and

(c) if so, the present status of the German agencies in approving waste transfer plan?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.